

Annexure-7

Name of the corporate debtor: S. K. M. REAL INFRA LIMITED; Date of commencement of CIRP: 10.03.2022; List of creditors as on: 06.05.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in Rs)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Jigar Kanti Chheda	24-03-22	11,078,582	9,666,605	Unsecured	No	No	No	-	-	-	1,411,977	-	The creditor has calculated the interest @ 24% , however, as per the agreement provided by him, the interest is written as 18%. Thus the IRP has admitted the amount on the basis of 18% interest.
2	Nina Percept Private Limited	31-03-22	14,452,603	11,774,400	Unsecured	No	No	No	-	-	-	2,678,203	-	Whole Principle amount of Rs.96,00,000/- is admitted. Further in the absence of any Agreement/Documents with respect to the Interest to be charged,RP has charged the Interest @ 7.55% p.a. (SBI base rate).
TOTAL			25,531,185	21,441,005								4,090,180	-	